

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2880
ANSWERED ON:11.12.2012
GUIDELINES FOR USAGE OF COAL MINES
Badal Harsimrat Kaur;Rawat Shri Ashok Kumar

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received any proposal from the States for allocation of coal blocks to meet the need for power generation;
- (b) if so, the details thereof State-wise along with the time by which coal blocks are likely to be allocated;
- (c) whether the Government proposes to relax the guidelines for usage of captive coal mines for power plants of States located far away from coal producing States; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASH BAPU PATIL)

- (a) & (b): Allocation of coal blocks is an on-going process. Requests from various State Governments are received for allocation of coal blocks from time to time. However, Government has not presently invited applications from the State Governments for allocation of coal blocks.
- (c): No such proposal is under consideration of the Government.
- (d): Does not arise in view of reply given at (c) above.